

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-787/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

Pradyumna Club Pvt Ltd.

.....**Applicant**

Vs.

Casa Stays Pvt Ltd.

.....**Respondent**

Order delivered on 25.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant

: Mr. Ashok Kumar Jain, Adv.
Ms. Priyanka Das, Adv.

For the Respondent

: Mr. Mohil Aggarwal, Adv.

ORDER

Application is filed being CA No. 77/2018, C-IV as the matter is settled in terms of settlement agreement and as per the order passed to the said application. Application IB-787(ND)/2018 stands disposed of.

— S/D —

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**